## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 4687 TO BE ANSWERED ON AUGUST 21, 2025

#### STATUS OF SOLID WASTE PROCESSING PLANT IN CHANDIGARH

#### NO. 4687 SHRI MANISH TEWARI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that the Solid Waste Processing Plant in Chandigarh has remained non-operational since April 2024 and the sanitation workers linked to the facility have not received wages for over three months;
- (b) if so, the number of workers affected by wage delays, the reasons for nonpayment along with the steps taken to ensure timely disbursal of salaries;
- (c) whether the Government has received any request or proposal from the Chandigarh Administration for re-tendering of plant operations or for setting up of alternate solid waste processing mechanisms and if so, the details thereof;
- (d) the average quantum of solid waste generated daily in Chandigarh along with the manner in which it is currently being managed in the absence of a functional plant; and
- (e) whether any penal or contractual action has been taken against the private concessionaire responsible for the facility's operational failure and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e): Sanitation is a State subject under 7th schedule of the constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/UTs/Urban Local Bodies (ULBs) to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

To support States/UTs with adequate sanitation and solid waste management systems Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of Open Defecation Free (ODF) cities and for scientific processing of Municipal Solid Waste (MSW) generated in all urban areas of the country including Chandigarh. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through source segregation, door to door collection and scientific management of all fractions of waste. Under SBM-U, funds are released by Government of India to the States/UTs on the basis of their action plan duly approved by State Level Technical Committee (SLTC).

UT of Chandigarh has reported, 100% door to door collection is practiced in 100% of the wards i.e. 35 wards out of the total 35 wards and source segregation is being practiced in 100% of the wards i.e. 35 wards out of total 35 wards. Further, processing of municipal solid waste is also reported to be 100% i.e. out of total 490 tons per day (TPD) of waste generated, 490 TPD waste is processed.

Further, UT of Chandigarh has been allocated an amount of ₹28.50 crores under SWM component of SBM-U 2.0. Out of the allocated funds, action plans having central share of ₹28.50 crores have been approved and ₹21.27 crores have already been released.

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